

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated:13.01.2020

NOTICE

Take notice that the following matters listed on 14.01.2020 in Court-II stand adjourned. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 680 of 2019	Power 2 SME Pvt Ltd. Vs. Allied Strips Ltd. With	Pankaj Bhagat	Abhishek Anand-RP Vikas Sharma-R2
2.	Comp. App (AT) (Ins) No. 688 of 2019	Indian Oil Corporation Ltd. Vs. Sandeep Mahajan & Ors.	Rajat Navet	Abhishk Anand-RP Vikas Sharma-R3
3.	Comp. App (AT) (Ins) No. 1165 of 2019	Kari Venkateswarlu, Liquidator. Vs. Keshan Trading Corporation.	Kiran Kumar Patra	Krishna Kumar Singh- R1
4.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Pradip Das-R2
5.	Comp. App (AT) (Ins) No. 669 & 689 of 2019	Rajesh Kumar Agarwal & Ors. Vs. Srivani Merchants Pvt. Ltd & Anr.	Arushi Arora	Nikhil Jain-R1
6.	Comp. App (AT) (Ins) No. 1117 of 2019	Canara Bank. Vs. Mamta Binani & Ors.	Ridhima Sehgal	Khushboo Aggarwal- R3, Lalit Mohan- RP
7.	Comp. App (AT) (Ins) No. 1183 of 2019	New Okhla Industrial Development Authority. Vs. Anand Sonbhadra.	Sourav Roy	Kanishk Khetan
8.	Comp. App (AT) (Ins) No. 1274 of 2019	Sansing Ltd. Vs. APL Metals Ltd.	Nandivi Sharma	

9.	Comp. App. (AT) (Ins) No. 1370 of 2019	Chandralekha Construction Pvt. Ltd. Vs. Devi Industrial Engineers	Mukesh Rana	Ashan Ahmad-R1
10.	Comp. App. (AT) No. 127 of 2019	Canara Bank. Vs. Valecha Engineering Ltd.	Sunil Fernandes	Amrita Joshi

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- 1. Notice Board**
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By Order

**-sd/-
Registrar**